

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2023				
Court- wise pendency of Cases as on 30.09.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	812	270	1082
2	Sri Sankar Lal Dutta, ADJ., (Court No. 2), Agartala	672	336	1008
3	Smt. Sharmistha Mukherjee, ADJ., (Court No. 3), Agartala (Exclusive POCSCO)	0	78	78
4	Sri Soumyo Bikash Das, ADJ., (Court No. 4), Agartala	625	317	942
5	Sri Sunil Kumar Singh, ADJ., (Court No. 5), Agartala(FTSC)	253	327	580
6	Sri Ramdas Chattopadhyay, Judge, Family Court, Agartala	553	448	1001
7	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	530	459	989
8	Smt. Tanusree Debnath, CJ (Sr. Div) & Asstt. Sessions Judge, (Court No.1), Agartala	620	37	657
9	Smt. Anindita Deb Ray, CJ (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	744	34	778
10	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div), Agartala	263	2146	2409
11	Sri Raja Gupta, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	97	2293	2390
12	CJ (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala (Vacant), Charge remains with Smt. Debjani Majumder , Civil Judge(Jr.Div.)-cum- JM., First Class, Agartala.	241	768	1009
13	Smt. Debjani Majumder, Civil Judge(Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	137	1768	1905
14	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	47	2027	2074
15	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	27	1621	1648
16	Smt. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	52	2101	2153
17	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	2216	2244
18	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	51	2254	2305
19	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	35	1830	1865
Total		5787	21330	27117
Station-wise pendency of Cases as on 30.09.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4704	20423	25127
Total		4704	20423	25127
2	Family Court, Agartala	553	448	1001
3	Addl. Judge, Family Court, Agartala	530	459	989
Total		1083	907	1990
Grand Total		5787	21330	27117

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2023

Court- wise pendency of Cases as on 30.09.2023

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Udaipur	205	169	374
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	188	135	323
3	Sri Subhra Nath, Judge, Family Court, Udaipur	199	259	458
4	Sri Motom Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	294	61	355
5	Smt. Debaleena Kilikdar, CJM-cum-Civil Judge (Sr. Div), Udaipur	119	616	735
6	CJ (Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb, JM, First Class-cum-CJ(Jr.Divn.), Udaipur	41	669	710
7	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	13	589	602
8	Smt Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	14	677	691
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	9	698	707
10	Smt. Debanjana Bhattacharjee, CJ (Jr. Div) -cum-JM., First Class, Amarpur	7	537	544
Total		1089	4410	5499

Station-wise pendency of Cases as on 30.09.2023

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	874	2916	3790
2	Amarpur	16	1235	1251
Total		890	4151	5041
3	Family Court, Udaipur	199	259	458
Grand Total		1089	4410	5499

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2023				
Court- wise pendency of Cases as on 30.09.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	District and Sessions Judge, Belonia, (Vacant) , Charge remains with Sri Dharmendu Das , Addl. District & Sessions Judge, Belonia	378	218	596
2	Sri Dharmendu Das Addl. District & Sessions Judge, Belonia	0	0	0
3	Judge, Family Court, Belonia, (Vacant) , Charge remains with Sri Dharmendu Das , Addl. District & Sessions Judge, Belonia	172	106	278
4	Sri Sushanta Debbarma , Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	100	42	142
5	Sri Dulal Kanti Sukla Das , CJM-cum-Civil Judge (Sr. Div), Belonia	28	544	572
6	Sri Aritra Das , CJ (Jr. Div)-cum-JM., First Class, Belonia	144	301	445
7	Smt. Chirasmitta Chakraborty , JM., First Class-cum-Civil Judge (Jr. Div), Belonia	37	286	323
8	Sri Tapan Debbarma , Addl. District & Sessions Judge, Sabroom,	148	44	192
9	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant) , Charge remains with Sri NR Rakesh Das , CJ (Jr. Div)-cum-JM., First Class, Sabroom	15	271	286
10	Sri NR Rakesh Das , CJ (Jr. Div)-cum-JM., First Class, Sabroom	44	207	251
Total		1066	2019	3085
Station-wise pendency of Cases as on 30.09.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	687	1391	2078
2	Sabroom	207	522	729
Total		894	1913	2807
3	Family Court, Belonia	172	106	278
Grand Total		1066	2019	3085

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2023				
Court- wise pendency of Cases as on 30.09.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	99	171	270
2	Sri Amrendra Kumar Singh Additional District and Sessions Judge, Kailashahar	10	72	82
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	166	319	485
4	Smt. Ishika Dan, CJ (Sr. Div) & Assistant Sessions Judge, Kailashahar	258	12	270
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	118	819	937
6	Smt. Papri Debbarma, CJ (Jr. Div)-cum- JM First Class, Kailashahar	216	317	533
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar	65	295	360
8	JM, First Class-cum-Civil Judge(Jr. Div.), (Court No.2),Kailashahar (Vacant), Charge remains with Smt. Susmita Das, JM., First Class-cum-CJ (Jr.Div), Kailashahar	50	355	405
Total		982	2360	3342
Station-wise pendency of Cases as on 30.09.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	816	2041	2857
Total		816	2041	2857
2	Family Court , Kailashahar	166	319	485
Grand Total		982	2360	3342

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2023				
Court- wise pendency of Cases as on 30.09.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	288	265	553
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	147	291	438
3	Smt. Sudipta Choudhury, Judge, Family Court, Dharmanagar	209	137	346
4	Sri Shaurav Saha, CJ (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	201	12	213
5	Sri Saamyajyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	121	1097	1218
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	181	1156	1337
7	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	76	1128	1204
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	311	313
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	3	329	332
Total		1228	4726	5954
Station-wise pendency of Cases as on 30.09.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1014	3949	4963
2	Kanchanpur	5	640	645
Total		1019	4589	5608
3	Family Court, Dharmanagar	209	137	346
Grand Total		1228	4726	5954

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2023				
Court- wise pendency of Cases as on 30.09.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	226	520	746
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	74	108	182
3	Sri Subhadeep Saha, CJM-cum-Civil Judge (Sr. Div), Sonamura	174	602	776
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	68	812	880
5	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	36	576	612
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	187	285	472
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	42	951	993
8	Sri Ali Haydar Khan, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	93	798	891
Total		900	4652	5552
Station-wise pendency of Cases as on 30.09.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	504	2510	3014
2	Bishalgarh	322	2034	2356
Total		826	4544	5370
3	Family Court , Sonamura	74	108	182
Grand Total		900	4652	5552

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2023				
Court- wise pendency of Cases as on 30.09.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sankari Das, District and Sessions Judge, Khowai,	110	222	332
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai	73	159	232
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	64	78	142
4	Sri Ramanuj Bhattacharjee, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	97	46	143
5	Smt. Nandita Bhattacharyya, CJM-cum-Civil Judge (Sr.Div), Khowai	37	1245	1282
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	39	1479	1518
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	1325	1345
Total		440	4554	4994
Station-wise pendency of Cases as on 30.09.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	376	4476	4852
Total		376	4476	4852
2	Judge, Family Court, Khowai	64	78	142
Grand Total		440	4554	4994

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2023				
Court- wise pendency of Cases as on 30.09.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	72	174	246
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	44	87	131
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	16	26	42
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	37	4	41
5	Sri Satyajit Das, CJM-cum-Civil Judge (Sr. Div), Ambassa	43	147	190
6	Smt. Ranjabati Roy, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	103	108
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	98	149	247
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	11	466	477
9	Sri Biswatosh Dhar, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	69	328	397
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	11	621	632
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	18	592	610
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	73	73
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	1	123	124
Total		425	2893	3318
Station-wise pendency of Cases as on 30.09.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	201	515	716
2	Kamalpur	178	943	1121
3	Longtharai Valley	29	1213	1242
4	Ganda Twisa	1	196	197
Total		409	2867	3276
5	Family Court, Ambassa	16	26	42
Grand Total		425	2893	3318

District-wise pendency of Civil and Criminal Cases as on 30.09.2023

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5787	21330	27117
2	Gomati District, Udaipur	1089	4410	5499
3	South Tripura District, Belonia	1066	2019	3085
4	Unakoti Judicial District, Kailashahar	982	2360	3342
5	North Tripura District, Dharmanagar	1228	4726	5954
6	Sepahijala District, Sonamura	900	4652	5552
7	Khowai District, Khowai	440	4554	4994
8	Dhalai District, Ambassa	425	2893	3318
Total		11917	46944	58861